## GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY & DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 3287 TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2023

## **USE OF ANTIBIOTIC MEDICINES**

3287. SHRI VINOD L.CHAVDA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) Whether the Government has taken any step to regulate the use of antibiotic medicines for poultry and veterinary in view of the fact that the antibiotics are being administered regularly to healthy animals as growth promoters which is increasing the risk of superbugs and antimicrobial resistance;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

## **ANSWER**

## THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) and (b) As per information gathered from the Central Drugs Standard Control Organization (CDSCO), import, manufacture, distribution and sale of drugs, including antibiotics, are regulated under provisions of Drugs & Cosmetic Act, 1940 and Rules, made there under. The antibiotics are included in Schedule H and H 1 of the Drugs Rules, 1945 and are required to be sold by retail only under the prescription of a Registered Veterinary Practitioner. In order to regulate the sale of antibiotics the Drugs and Cosmetics Rules were amended by the Ministry of Health and Family Welfare vide Gazette notification G.S.R. 28(E) dated 17.01.2012, to make a provision that the container of a medicine for treatment of food producing animals shall be labelled with the withdrawal period of the drug for the species on which it is intended to be used.

Further, the Department of Animal Husbandry has issued advisories to all States/UTs for judicious use of antibiotics in livestock sector and not to use antibiotics as feed and feed supplements as growth promoter of commercial stocks. CDSCO has also issued various Notices/Advisories/Letters to the State Drugs Regulators, and other stake holders for strict compliance of the requirements of Drugs and Cosmetics Act and Rules made thereunder and raising awareness in the public regarding adverse effects of misuse of antibiotics.

(c) Question does not arise

\*\*\*\*